

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:940
ANSWERED ON:30.07.2010
NABARD FUND FOR TRIBAL DEVELOPMENT
Tagore Shri Manicka

Will the Minister of FINANCE be pleased to state:

- (a) whether the National Bank for Agriculture and Rural Development (NABARD) has provided funds for tribal development projects;
- (b) if so, the details thereof alongwith the funds released during the Last three years, State-wise and Project-wise;
- (c) whether all these released funds have been fully utilized under these projects;
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) the steps taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

(a) & (b): NABARD has reported that it is supporting Tribal Development Projects by providing sustainable livelihood to tribal families mainly through tree based farming system/ development of small orchards called WADIs. NABARD has been supporting these projects since 2005-06 from its Tribal Development Fund (TDF) created out of its own resources for the purpose. The details of Projects sanctioned, No. of families covered, assistance sanctioned & amount disbursed under TDF in various states during last three years is as under:

Year	No. of projects Sanctioned	Number of Families Covered	NABARD TDF Assistance sanctioned (Rs. crore)	NABARD TDF Assistance Disbursed (Rs. crore)
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2007-08	16	14538	49.20	10.68
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2008-09	74	61924	202.87	28.05
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2009-10	79	63113	236.19	53.52
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2010-11 (upto June 2010)	16	15664	62.44	16.95
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The State wise details are given in Annex.

(c) & (d) : NABARD has reported that the duration of each of the TDF Projects is 5-7 years. The project is carried out in a phased manner. The funds are also released in a phased manner based on activities planned & undertaken as per physical phasing of the project. The release of fund is ensured only after the utilization of funds released earlier. In order to ensure timely availability of funds for project implementation, part of the funds are released in advance to the Project Implementing Agency (PIA) and subsequent releases are made on the basis of activities planned after ensuring utilisation of funds released earlier. NABARD, through its Regional Offices, regularly monitors these projects and ensures proper utilisation of funds. Thus, although the funds sanctioned may not be utilised fully as on 30.06.10, the utilisation will take place as per the phasing of each project.

(e): NABARD has reported that keeping in view of the success of the WADI projects, the Government of India (GoI), Ministry of Tribal Affairs, have advised all state Governments to consider adoption of WADI (small orchard) approach of development for improving livelihood of Scheduled Tribes. Two State Governments. i.e. West Bengal and Meghalaya have adopted the model sanctioned in their States and are contributing 50% cost in two & one projects respectively.